

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.125/2018 in O.A. No.1273/2015

Thursday, this the 24th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Satish Kumar
s/o late Shri Ram Richhpal
ex-Chowkidar, BSR HO
r/o Vill. & PO Neemkhera
District Bulandshahr

..Applicant
(Mr. Manjeet Singh Reen, Advocate)

Versus

1. Shri Ananta Narayan Nanda
Director General of Posts
Department of Posts
Govt. of India Dak Bhavan
Dak Bhavan
Parliament Street, New Delhi
2. Mrs. Manisha Sinha
The Post Master General
Agra Region
Agra 282 001
3. Shri M K Maheshwari
Superintendent of Post Offices
Bulandshahr Division
Bulandshahr – 203 001

..Respondents
(Mr. R N Singh and Mr. Vaibhav Pratap Singh, Advocates)

O R D E R (ORAL)

Mr. K.N. Shrivastava:

In compliance affidavit, it is stated that Chand Khan s/o late Bakshi Khan is being engaged occasionally as a jeep driver on daily wage basis

whenever such necessity arises, and that his such occasional engagement is not in consideration of any compassionate appointment.

2. In view of this, we dispose of the C.P. with an observation that the respondents shall keep in mind engaging the petitioner also on daily wage basis whenever any such requirement arises in future for suitable work. Notices are discharged.

(K.N. Shrivastava)
Member (A)

May 24, 2018
/sunil/

(Justice Dinesh Gupta)
Chairman